SHRI DEOKINANDAN NARAYAN: May I know whether the match factory started in the suburb of Delhi by the Social Welfare Board comes under the cottage industries ?

SHRI K. C. REDDY: It comes under the cottage industries group but it does not come under the Ministry of Production.

PROF. N. R. MALKANI: Have we any information about the unsold stocks of matches in the Najafgarh Match Factory?

SHRI K. C. REDDY: I want notice, 3ir.

"230 to *232. [For answers vide cols. 1024—1028 infra.]

*233 [Postponed to 17th August, 1956]

INDIANS RETURNED FROM CEYLON

◆234. SHRI PERATH NARAYANAN NAIR: Will the PRIME MINISTER be pleased to state:

(a) whether Government are collecting any information about the number and means of living of Indians who have been obliged to return to India from Ceylon during the last two years;

(b) if so, what are the State-wise statistics in this regard; and

(c) what steps Government propose to take or have already taken for the relief and rehabilitation of these Indians ?

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMIMENON): (a) and (b). Statistics of persons returning from Ceylon are maintained as a whole and not state-wise. According to these figures, 9,058 persons have, so far, returned on being served with quit notices, and 17,468 persons have returned voluntarily. No information is, however, collected with regard to their means of living in India on their return.

(c) Indian nationals returning from Ceylon usually go back to their homes or their relations. They are allowed to bring their personal belongings free of Customs duty. The Government of India have not so far found it necessary to formulate any scheme for their rehabilitation. SHRI PERATH NARAYANAN NAIR: Are Government aware that the return in very large numbers of Indians from Ceylon has added seriously to the economic distress in Kerala, mainly in Ponnani and Trichur taluks V

SHRIMATI LAKSHMI MENON: Government have consulted both the Tra-vancore-Cochin and the Madras Governments and it is stated that this has not really presented a serious problem which should claim attention of the Government.

SHRI . PERATH NARAYANAN NAIR: May I know whether Government is aware that these displaced persons have formed their own organisation and have made specific representa-. tions to the Government seeking measures for their rehabilitation ?

SHRIMATI LAKSHMI MENON: I have no information.

SHRI BHUPESH GUPTA: May I know whether any of the people who have come to India have done so after their applications for citizenship were turned down by the Government there ? If so, what is their number ?

SHRI JAWAHARLAL NEHRU: May I say, Sir, that most of these people— the number given there is about 17,000—came back voluntarily ? I cannot speak of every individual but these persons are acknowledged Indian nationals. This does not affect the other people whose future is under discussion.

IMPORT OF PIG IRON

*230. SHRI M. VALIULLA (or. behalf of MOULANA M. FARUQI) : Will the Minister for Commerce and Industry be pleased to state the quantity of pig iron estimated to be imported during the year 1956-57?

THE MINISTER FOR HEAVY INDUSTRIES (SHRI M. M. SHAH): About 150,000 tons.

SHRI M. VALIULLA: May I know the names of the countries from which we are importing?

SHRI M. M. SHAH: From the United Kingdom and Soviet Russia.